

(2012) 09 P&H CK 0330

High Court Of Punjab And Haryana At Chandigarh

Case No: FAO No. 2646 of 1999

Lal Singh

APPELLANT

Vs

Chattar Singh and Others

RESPONDENT

Date of Decision: Sept. 14, 2012

Hon'ble Judges: Jasbir Singh, Acting C.J.

Bench: Single Bench

Advocate: Isheet Kaur Pannu, for the Appellant;

Judgement

Jasbir Singh, Acting Chief Justice

1. In this appeal the appellant has laid challenge to an election of Sarpanch of Gram Panchayat Dialpura Bhaika, Tehsil Phul, District Bathinda, which was held on 21.6.1998. Counsel for the appellant states that with the passage of time, this appeal has become infructuous.
2. Disposed of accordingly.